

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
IB-923/ND/2019
IA-2909/2023

IN THE MATTER OF:

M/s. Oriental Bank Of Commerce

Vs.

M/s. Venta Realtech Pvt. Ltd.

.....Applicant

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Arijit Mazumdar, Adv., Mr. Shambo Nandy, Adv.,
Mr Bhaskar Anand, Adv.

For the Respondent :

For the Director Town : Mr Shekhar Raj Sharma, Dy AG, State of Haryana with
Adv Nidhi Narwal

ORDER

Due to paucity of time, list this matter on **12.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**